

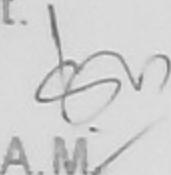
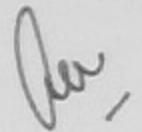
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 718 OF 20 06

Applicant/s Sukh Respds. UAD and Ors.

Advocate for Applicant/s M.K. Srivastava Advocate for Respondent/s _____

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>9</u>
	<p>O.A. NO. 718/06 16.2.2009 Hon'ble Mr. Justice A.K. Yog, Member (J) Hon'ble Mr. S.N Shukla, Member (A) M.A No. 2590/07- to condone delay in filing Restoration Application NO.2591/07 Alongwith M.A. NO. 2591/07 to recall the order dated 29.5.2007 dismissing the O.A. None is present to press these applications. Misc. Applications No. 2590/07 and 2591/07 are dismissed for non prosecution. Shri P.N Rai, Standing Counsel (Railways) is present.</p> <p> A.M.</p> <p> J.M.</p> <p>Manish/-</p>	

Contd. On Sheet No. _____